

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.137/07

Monday this the 18 th day of February, 2008.

HON'BLE DR K B S RAJAN JUDICIAL MEMBER

K.Mohan Kumar, S/o Joseph Immanuel,
Sr. Trackman, Gang No.13(G)
Udagamandalam Railway Station (Ooty),
Residing at Railway Quarter No.12 E,
Udagamandalam, Nilgiris,
Tamil Nadu. Applicant

(By Advocate Ms. Anu Venu)

Vs.

1. Union of India, represented by the General Manager, Southern Railway, Tamil Nadu, Chennai-3.
2. Sr.Divisional Engineer, Co-ordination, Southern Railway, Palghat, Kerala.
3. Sr. Divisional Personnel Officer, Southern Railway, Palghat, Kerala.
4. The Section Engineer, Permanent Way, Southern Railway, Coonoor, Nilgiris District, Tamil Nadu. Respondents

(By Advocate Shri Thomas Mathew Nellimoottil)

The application having been heard on 18.2.2008 the Tribunal on the same day delivered the following:

ORDER

HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER

On 4.2.2008 when the matter was taken up, neither the applicant nor his counsel was present and the case was adjourned to today. Today also, none appeared for the applicant. It is presumed that the applicant might lost the interest to prosecute his case. Therefore, this O.A. is dismissed for default and non-prosecution.

Dated the 18th February 2008.

Dr.K.B.S.RAJAN
JUDICIAL MEMBER